

# RECOMMENDATIONS OF THE D.A. COMMISSION

846. SHRI BHUPINDER SINGH: Will the Minister of FINANCE be pleased to state what decisions Government have taken on the recommendations contained in the Report of the Dearness Allowance Commission on the question of the grant of Dearness Allowance to Central Government Employees in future?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The Report is now under study. The House will be informed as soon as a decision is taken on the recommendations of the Commission.

## UNDER-RECORDING OF WORKS

847. SHRI JAGAT NARAIN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the number of cases in which under-recording of the works executed by the contractors which have come to the notice of the Superintending Engineer, C. P. W. D., New Delhi, since 1954?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): The information is being collected and will be laid on the Table of the Sabha.

फारस की खाड़ी में पकड़े गये अनधिकृत यात्री

848 श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 31 मई, 1967 के लगभग फारस की खाड़ी में मुसलमानों सहित 105 यात्री, एक अनधिकृत क्राफ्ट में भारत में प्रवेश करने के इरादे से यात्रा करते हुये केन्द्रीय सीमाशुल्क के अधिकारियों द्वारा पकड़े गये; और

(ख) यदि हां, तो इन यात्रियों का इस तरह यात्रा करने तथा भारत में प्रवेश करने का क्या उद्देश्य था ?

# †[UNAUTHORISED PASSENGERS APPREHENDED IN THE PERSIAN GULF

848. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on or about 31st May, 1967, 105 passengers, including Muslims, while travelling in an unauthorised craft with the intention of entering India, were apprehended in Persian Gulf by the Central Excise authorities; and

(b) if so, what was the object of these passengers in travelling in this manner and in entering into India?]

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई) : (क) केन्द्रीय उत्पादन शुल्क के अधिकारियों द्वारा 29 मई, 1967 को बसीन (बम्बई) में भारतीय रजिस्ट्रेशन का मशीन-चालित एक देशी जलयान रोका गया। संदेह है कि यह जलयान अनधिकृत तौर पर फारस की खाड़ी के क्षेत्र के लिए जाने वाला था। इस जलयान के 105 यात्रियों तथा 8 चालकों को रोक लिया गया।

(ख) एसा लगता है कि ये रोके गये व्यक्ति पार-पत्र विनियमों का उल्लंघन करके भारत से बाहर जाने का प्रयत्न कर रहे थे। पुलिस तथा सीमा-शुल्क अधिकारी मामले की आगे जांच पड़ताल कर रहे हैं।

†[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) On 29th May, 1967 a mechanised country craft of Indian registration was detained by the Central Excise officers at Bassein (Bombay). It is suspected that this craft was about to sail unauthorisedly for the Persian Gulf area. 105 passengers and 8 crew members of the craft were detained.

†[ ] English translation.